

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 159 OF 2014 & IA Nos. 255, 256 OF 2014
&
APPEAL NO.160 OF 2014 & IA Nos. 257, 258 OF 2014

Dated: 23rd September, 2016

Appeal No. 159 of 2014 & IA Nos. 255, 256 of 2014

In the matter of :

GAIL India Ltd.		...Appellant(s)
	Versus	
Welspun Maxsteel Ltd. & Ors.		...Respondent(s)

Appeal No.160 of 2014 & IA Nos. 257, 258 of 2014

In the matter of :

GAIL India Ltd.		...Appellant(s)
	Versus	
M/s Ispat Industries Ltd. & Ors.		...Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, list these matters on **11.11.2016.**

Court Master

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